

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 143 OF 2017

Dated: 24th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jindal Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Prateek Gupta

Counsel for the Respondent(s) : Mr. G.L. Pandey for R-11

ORDER

Respondents have not filed reply yet though sufficient time was granted to them. Hence, pleadings are treated as complete.

List the matter for hearing on **09.01.2018.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson